

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

CHENNAI BENCH

6th FLOOR, EZHILAGAM ANNEX BUILDING, CHEPAUK, CHENNAI, TAMIL NADU

SUPPLEMENTARY CAUSE LIST DATED 28.10.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:25 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (CH) (Ins) No. 53 of 2021	Yogesh Kundra Vs SEW & Prasad Joint Venture & Anr.	Varsha Banerjee Amir Bavani	V. Lakshmi Narayanan Harshini Jothiram- R1

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By order of Hon'ble Acting Chairperson

(Chennai Bench)